

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM




PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1-	SRINIVASAN.M.D	Counsel for Objector (NSDL)	
2.	HARSHAD .P. GOKLANEY	Counsel for Petitioner	
	 Mr. R. SUBRAMANIAN		

ORDER

Shri Harshad P Goklaney, counsel for petitioner present. Shri M D Srinivasan, counsel for objector (NSDL) present and seeks time to file objections. Time extended at request. Order dated 24.3.2017 reveals that the time period in the matter was extended till 31.05.2017. The same is further extended up to 30.06.2017. Put up on **15.06.2017 at 10.30 A.M.**

B.C -

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)